

Unauthorised Occupation of Government Accommodation by Ex-Governors, Ex-Ministers and Ex-Mps.

*34. SHRI PYARELAL KHANDELWAL:
DR. A.K. PATEL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of ex-Governors, ex-Ministers and ex-MP who have not yet vacated Government accommodation in Delhi as required under the rules and the date since they are in unauthorised occupation;

(b) the amount of arrears of licence-fee against each of them; and

(c) the steps taken by Government to expedite the vacation of the Government accommodation and the realisation of arrears of licence fee etc.?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). A list of former Governors, Ex-Ministers and Ex-Members of Parliament who have not yet vacated the general pool

accommodation in Delhi showing arrears of licence fee due against each of them is given in the statement I to III.

(c) I. Action has been taken under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 to file the case before the Estate Officer for securing vacant possession of the Government premises held by these unauthorised occupants. For recovery of arrears of licence fee, reminders at appropriate level have been issued to get the dues realised. In some cases, action has also been taken under provisions of the Public Premises Act 1971.

II. Above details, however, do not include 237 cases referred to the Directorate of Estates for litigation action by Lok Sabha House Committee. Out of this in 59 cases, physical eviction/sealing of the premises has been enforced. In 68 cases, ex-M.P.s have vacated the accommodation by themselves after passing of the eviction orders. In 90 cases action is in hand for physical eviction process.

In the remaining 20 cases, suitable action is under various stages including court stay, and procedural stages of eviction.

STATEMENT—I

Details of Outstanding Dues from Ex-Governors

S.No.	Name	Accommodation	Date from which occupation is considered unauthorised	Amount out-standing upto 31.1.90
1	2	3	4	5
1.	Shri Bhishta Narain Singh	C-1/1, Pandara Park	Licence revoked w.e.f. 4.9.89	Rs. 20,305/
2.	Sh. T.V. Rajeshwar	C-1/28, Pandara Park	7.2.90	Being determine
3.	Sh. Sukhdev Prasad	14, Teen Murti Lane	16.3.88	Rs. 13,959/-
4.	Sh. Romesh Bhandari	18, Akbar Road	1.8.86	Being determined
5.	Smt. Sarla Grewal	5, Tuglaq crescent	1.1.90	Bieng determined

STATEMENT-II

S. No.	Name	Accommodation	Date of cancellation	Amount due upto 31-1-90	Remarks
1	2	3	4	5	6
1.	Buta Singh	16, Ashoka Road	2-1-90	1,07,834.00	Alternate accommodation has been offered on vacation on 31-3-90.
2.	Smt. Mohsina Kidwai	12, Janpath	2-1-90	12,933.00	Vacating on 31-3-90.
3.	Sh. R.N. Mirdha	17, Safdarjung Rd.	2-1-90	12,785.00	Eviction order passed.
4.	Rajesh Pilot	3, Safdarjung Rd.	2-1-90	19,945.00	Vacating on 31-3-90.
5.	Sh. K. Natwar Singh	9, Safdarjung Rd.	2-1-90	Nil	Court Stay.
6.	L.P. Sahu	7, Tughlak Lane	2-1-90	32,301.00	Eviction order passed.
7.	Smt. Sheila Dixit	1, Circular Road	2-1-90	8,204.00	Eviction order passed.
8.	Smt. Krishna Sahi	7, Teen Murti Marg	2-1-90	19,987.00	Eviction order passed.
9.	Sh. K.C. Pant	7, Tyagaraja Marg	2-1-90	11,033.00	Under process.
10.	Sh. Dabii Singh	73, Tughlak Road	2-1-90	13,924.00	Hearing stage.

S. No.	Name	Accommodation	Date of cancellation	Amount due upto 31-1-90	Remarks
1	2	3	4	5	6
11.	Sh. B.S. Engti	13, Talkatora Road	2-1-90	6,636.00	Election not held in Assam. Hence, permitted to retain for the present.
12.	Sh. Jagdish Tytler	10, K.M. Marg	2-1-90	30,179.00	Flat sealed on 12.3.90
13.	Sh. C.M. Panigrahi	10, B.D. Marg	(not fixed so far)	416.00	Under process.

STATEMENT-III

S. No.	Name	Accommodation	Date of cancellation	Amount due upto 31-1-90	Remarks
1	2	3	4	5	6
1.	Sh. Chandulal Chandrakar	22, Akbar Road	27.12.89	21,754.00	E.O. Passed.
2.	Sh. Bhagwat Jha Azad	7, Ashoka Road	18.5.88	2,82,474.00	Eviction Order Passed. Alternative accommodation under consideration.
3.	Sh. Vijay N. Patil	13, Baiwant Rai Mehta Lane	27.12.89	8,980.00	Eviction order passed.
4.	Sh. Aslam Sherikhan	19, B.D. Marg	27.12.89	7,629.00	Eviction order passed.
5.	Vir Sen	4, Jantar Mantar Rd.	27.12.89	16,313.00	Eviction order passed Stay by Court.
6.	Smt. Meira Kumar	6, K.M Marg	27.12.89	25,139.00	E.O. Passed. Stay by Court.
7.	Tapeshwar Singh	6, Lodi Estate	27.12.89	9,880.00	E.O. Passed.
8.	Sh. Jitendra Prasad	60, Lodi Estate	27.12.89	7,241.00	E.O. Passed.
9.	Sh. Manoj K. Pandey	C-11/67, Moti Bagh	27.12.89	4,204.00	E.O. Passed.
10.	Sh. Jagannath Rao	3, Moti Lal Nehru Place	27.12.89	24,566.00	E.O. Passed.

S. No.	Name	Accommodation	Date of cancellation	Amount due upto 31-1-90	Remarks
1	2	3	4	5	6
11.	Sh. S.B. Singh	C-1/4, Pandara Park	27.12.89	4,969.00	E.O. Passed.
12.	Sh. Rameshwar Neekhra	C-1/39, Pandara Park	27.12.89	Nil	E.O. Passed.
13.	Sh. Gulam Nabi Azad	1, Rajaji Marg	27.12.89	13,247.00	E.O. Passed. Stay by Court.
14.	Sh. Vilas Muttembar	AB-81, Shajahan Rd.	27.12.89	10,429.00	E.O. Passed.
15.	Smt. Madhuri Singh	11, Tyagaraja Marg	27.12.89	14,110.00	E.O. Passed.
16.	Sh. Ashok Sen	19, Teen Murti Lane	24.8.89	Nil	Recently appointed as Constitutional Adviser, Min. of Home Affairs. Retention being considerer.
17.	Sh. Tariq Anwar	20, Willingdon Crescent	27.12.89	9,707.00	E.O. Passed.
18.	Smt. Krishna Kaul	1, Teen Murti Lane	2.5.88	1,41,030.00	E.O. Passed.
19.	Smt. Jyanti Patnaik	26, Akbar Road	27.12.89	4,569.00	E.O. Passed.
20.	Sh. Digvijay Singh	4, Dupleix Lane	27.12.89	12,029.00	E.O. Passed.

S. No.	Name	Accommodation	Date of cancellation	Amount due upto 31-1-90	Remarks
1	2	3	4	5	6
21.	Sh. Bhai Shaminder Singh	D-2, B.K.S. Marg	1.9.89	25,984.00	E.O. Passed.
22.	Sh. S.P. Sahu	C-II/63, Shahjahan Rd.	27.12.89	5,253.00	E.O. Passed.
23.	Smt. Usha Rani Tomar	A-5, B.K.S. Marg	27.12.89	6,206.00	E.O. Passed.
24.	Sh. Shamim Ahmed Siddiqui	20, Windsor Place	20.12.89	202.00 (upto 19.12.89)	E.O. Passed.
25.	Late Sh. G.S. Mishra	6, G.R.S. Road	27.12.89	7,758.00	At hearing stage.
26.	Sh. G.K. Moopnar	24, Akbar Road	2.3.89	77,840.00	At hearing stage.
27.	Sh. G. Vardaraj	AB-91, Shahjahan Rd.	24.8.89	5,310.00	At hearing stage.
28.	Sh. Lakshmi Narain	7, Mahadev Road 8, Western Court	20.12.89 1.1.90	4,756.00 2,881.00	At hearing stage. At hearing stage.
29.	Late Sh. C.P.N. Singh	2, Akbar Raod	26.1.90	3,372.00	Being vacated by Mrs. Singh.
30.	Sh. Ahmed M. Patel	13, Teen Murti Lane	27.12.89	Nil	Under Process.

S. No.	Name	Accommodation	Date of cancellation	Amount due upto 31-1-90	Remarks
1	2		4	5	6
31.	Sh. Veerendra Patil	2, Tughlak Road	27.12.89	15,294.00	Under Process.
32.	Sh. Abdul Ghafoor	3, Tughlak Lane	27.12.89	9,390.00	Under Process.
33.	Sh. Jaipal Reddy	22, Willingdon Crescent	24.8.89	22,179.00	Under Process.
34.	Sh. N.D. Tiwari	2, Jantar Mantar Rd.	23.11.88	65,556.00	Under Process.
35.	Sh. G.S. Dhillon	3, Thyagaraja Marg	27.12.89	15,115.00	Under Process.
36.	Sh. Ataur Rehman	C-2, B.K.S. Marg	24.8.89	23,766.00	Election in Assam not held. Hence permitted to retain for the present.